

Fact-sheet on enforcement related issues for the State/UTs

S. No.	Subject	Information
1.	Name of State/UT	Andaman & Nicobar islands
2.	State Population as per census 2011	3,80,581
3.	No. of Districts in the State/UT	03(three) Districts
4.	Name and Designation of the Food Safety Commissioner	Shri Udit Prakash Rai, IAS Deputy Commissioner, South Andaman District & Commissioner Food Safety A& D islands
5.	Contact details & e-mail	Office of the Deputy Commissioner, South Andaman District, Port Blair -744101 03192233089(Tel) 03192245444(Fax) anicfs2013@gmail.com
6.	Name of Nodal Officer and contact details	Shri Shubhankar Ghosh, DANICS, Joint Commissioner (FS), Office of the Deputy Commissioner, South Andaman District. Email:-anicfs2013@gmail.com
7.	Number of DO (provide details as per the attached proforma)	Full Time:02 Part Time: -nil
8.	Number of AO (provide details as per the attached proforma) Number of case filed before them- Decided-Current pendency status-	03
9.	Number of FSO (provide details as per the attached proforma)	Full Time:14
10.	Status of State Food Laboratories	Total Number-NIL Number of functional laboratories-NIL
11.	Number of Food Analyst (provide details as per the attached proforma)	NIL(post is vacant since 2008)

10	No. of State and District FSSAI certificates issued	Nil
11	Estimated Food Business Operator population in the State - LT	11,000
12	Food Business Units licensed till date	1232
13	Food Business Units registered till date	12795
14	Status of online (FSSAI) license/registration in districts of States/UTs	License :- 437 Registration :- 2515
15	No. of District issuing license/registration online	01
16	No. of District issuing license/registration partially online	Nil
17	No. of District issuing license/registration offline (manually)	02
18	Whether steering Committee is constituted	Yes
19	Whether Forum is Established & is operational or not	Yes

ANNUAL FOOD TESTING REPORT (2017-2018)

20	Number of Food Samples collected (Informal)	234
21	Number of Food Samples analyzed (Informal)	236
22	Number of food samples found adulterated, unsafe, substandard and misbranded (Informal)	49
23	Number of cases launched against FBOs	Criminal - Nil Civil - 285
24	Number of Convictions and Penalties against FBOs during the time period	Convictions - Nil Fines - Adjudication = 83 Compounding = 222
25	Amount raised through Convictions and Penalties against FBOs during the time period	Convictions - Nil Fines - Compounding = 20,10,000/- Adjudication = 15,81,500/- Total = 35,91,500/-